

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION**

LOK SABHA
STARRED QUESTION NO.99
TO BE ANSWERED ON 08.02.2018

Drinking Water/Sanitation Facilities in Tribal and Backward Areas

*99. SHRI SANJAY DHOTRE:
SHRI VISHNU DAYAL RAM:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has allocated/released funds for drinking water and sanitation facilities in tribal and backward areas of the country and if so, the details thereof during each of the last three years and the current year along with its utilisation, State/UT-wise;
- (b) whether the Government has conducted any study/field survey in the said areas to check the progress of the works and utilisation of funds by the implementing agencies across the country for the purpose and if so, the details thereof along with the steps taken to improve said facilities in such areas;
- (c) whether cases of irregularities/corruption/diversion of funds in utilisation of funds for the purpose have come to the notice of the Government during the said period and if so, the details thereof, State/UT-wise; and
- (d) the remedial measures taken by the Government in this regard ?

ANSWER

**MINISTER FOR DRINKING WATER AND SANITATION
(SUSHREE UMA BHARTI)**

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 99 due for reply on 08.02.2018.

- (a) Yes, Madam. Under National Rural Drinking Water Programme (NRDWP), as reported by the State Governments on the online portal of Ministry of Drinking Water and Sanitation, the details of funds released and utilized for drinking water facilities in tribal areas (Scheduled tribe dominated habitations) of the country during last three years and current years is at Annexure-I. The Ministry does not maintain a record for lagging areas separately.

Under the Swachh Bharat Mission (Gramin), funds are released to States/UTs, giving adequate priority for Tribal and Backward areas of the country. 10% of the Total Allocation is reserved for Schedule Tribes (STs) each year. Funds for Tribal and Backward areas are not released separately. Swachh Bharat Mission (Gramin) is demand-driven schemes, so State/UT-wise funds are not allocated. However, State/UT-wise central share released and utilised under SBM(G) during last 3 years and current year is placed at Annexure-2.

- (b) Rural Water Supply (RWS) being a state subject, implementing agencies are under the respective State Governments. This Ministry monitors the progress of works (ongoing schemes) through capturing the details in Integrated Management Information System (IMIS). The same is also reviewed in various meetings / visits / workshops by the Ministry.

As regards the Swachh Bharat Mission (Gramin), the National Sample Survey Office, New Delhi had conducted a national survey on sanitation status in India in 2015 and published Swachhata Status Report 2016. The Quality Council of India (QCI) has also conducted the Swachh Survekshan in 2016 & 2017. Officers from Ministry make regular visits to the States/UTs to monitor and expedite implementation of the Mission. The following steps have been taken to improve sanitation status of the entire country including Tribal and Backward areas:-

- Focus on collective sanitation behavior change of communities
 - Flexibility to the States in the implementation in view of vast diversity of India
 - Media campaigns rolled out centrally by the Ministry
 - Emphasis on capacity building, especially in community approaches to sanitation
 - *Jan andolan* involving all sections of society, viz. NGOs, Corporates, youth etc.
 - Monitoring and Evaluation through IMIS which has data up to household level, with provision to capture geo-tagged photographs of toilets on real-time basis
- (c) & (d) Drinking water and Sanitation are State subjects and the implementation of the programmes lies with the States. Complaints on irregularities / corruption are forwarded to the respective State Governments for appropriate action.

Annexure-1

Annexure referred to in part (a) of Lok Sabha Starred Q.No. 99 due for answer on 8.2.2018									
(all amount Rs. in crore)									
S.No	State	ST							
		2014-15		2015-16		2016-17		2017-18 (As on 05.02.2018)	
		Release	Utilisation	Release	Utilisation	Release	Utilisation	Release	Utilisation
1	Andaman and Nicobar	0.09	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	21.05	20.66	12.76	12.99	14.09	11.45	14.26	15.35
3	Arunachal Pradesh	0.00	92.32	0.30	45.92	5.60	57.80	24.28	15.98
4	Assam	64.30	67.53	26.66	23.89	33.03	16.83	6.17	8.23
5	Bihar	4.50	2.59	8.58	4.30	3.05	9.82	2.22	2.08
6	Chattisgarh	52.87	58.60	19.41	20.94	22.85	20.60	16.35	10.84
7	Goa	0.00	0.00	0.22	0.00	0.17	0.00	0.00	0.00
8	Gujarat	84.81	85.55	40.79	80.14	52.70	45.32	53.41	26.20
9	Haryana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Himachal Pradesh	6.82	3.51	2.93	5.41	4.75	2.47	2.98	7.68
11	Jammu & Kashmir	67.33	76.53	24.81	31.00	28.22	33.40	45.55	21.94
12	Jharkhand	47.27	59.50	22.16	30.43	25.05	27.36	27.28	12.47
13	Karnataka	46.79	47.65	19.55	29.91	24.01	28.25	17.75	18.71
14	Kerala	2.76	2.71	1.05	1.13	1.70	1.71	1.85	0.71
15	Madhya Pradesh	103.97	93.31	45.68	72.93	49.61	46.41	35.49	14.88
16	Maharashtra	99.64	100.73	40.66	82.17	50.15	58.92	19.22	10.81
17	Manipur	0.00	14.78	0.00	4.95	5.68	2.34	6.20	12.25
18	Meghalaya	0.00	3.93	1.32	5.83	0.19	7.67	4.58	4.42
19	Mizoram	0.00	4.92	0.00	0.00	2.85	2.43	9.13	9.16
20	Nagaland	0.00	11.61	0.00	9.11	0.00	5.37	12.81	12.21
21	Odisha	50.55	57.67	22.81	33.41	25.73	19.41	10.46	11.78
22	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
23	Punjab	0.00	0.09	0.00	0.01	0.00	0.43	0.00	0.05
24	Rajasthan	211.00	214.18	73.65	59.15	85.57	73.78	70.58	46.72
25	Sikkim	10.63	10.64	2.98	2.98	6.37	4.73	1.67	3.32
26	Tamil Nadu	6.07	10.52	6.40	3.08	2.52	4.31	1.76	1.33
27	Telangana	24.51	24.43	12.77	10.05	12.15	13.61	10.18	5.01
28	Tripura	0.00	2.14	0.18	1.63	3.39	3.68	5.28	5.21
29	Uttar Pradesh	6.15	5.84	14.85	12.33	3.16	3.48	2.34	2.38
30	Uttarakhand	4.04	1.59	1.99	4.12	2.53	2.64	2.91	3.89
31	West Bengal	31.13	39.99	18.67	22.01	16.44	18.00	21.07	8.73
	Total	946.28	1113.52	421.18	609.82	481.56	522.22	425.78	292.33

Annexure-2

**Statement referred in part (a) of the reply to Lok Sabha Starred Question No.99 due for
reply on 08-02-2018**

State/UT-wise, Central share released and utilised under SBM(G) during last 3 years and current year (Rs. in Crore)								
State/UT	2014-15		2015-16		2016-17		2017-18(Upto 05.2.2018)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	3.40	0.00	3.00	0.20	5.00	15.91
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.07	890.71	741.09
ARUNACHAL PRADESH	14.61	14.37	38.71	29.22	65.09	65.05	66.55	43.31
ASSAM	185.78	121.24	474.27	484.35	747.58	568.23	712.92	447.14
BIHAR	0.00	104.59	221.55	325.59	131.86	148.69	299.20	131.46
CHHATTISGARH	28.12	17.72	144.72	263.19	584.46	408.88	641.49	525.57
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	3.00	1.50
DAMAN & DIU							2.00	0.99
GOA	0.00	0.00	1.05	4.83	0.00	0.00	0.00	20.92
GUJARAT	156.07	157.46	478.22	575.90	751.23	626.48	252.94	337.02
HARYANA	5.93	61.52	32.76	72.27	68.79	34.20	0.00	31.72
HIMACHAL PRADESH	130.17	30.57	4.37	71.42	117.30	81.37	0.00	20.18
JAMMU & KASHMIR	103.08	4.66	4.05	66.92	59.51	53.19	147.82	72.68
JHARKHAND	23.05	75.73	97.32	262.77	455.46	423.44	669.60	321.15
KARNATAKA	312.54	441.03	450.77	444.21	419.56	399.53	749.38	553.27
KERALA	33.97	21.97	8.50	17.03	196.28	137.52	0.00	6.20
MADHYA PRADESH	0.00	224.13	374.33	803.06	1210.77	1121.10	1340.45	640.87
MAHARASHTRA	236.11	258.18	567.45	644.49	528.94	616.11	755.33	440.02
MANIPUR	9.18	20.23	44.19	53.48	27.28	4.54	25.33	6.47
MEGHALAYA	0.00	38.13	35.65	56.13	75.70	41.13	52.30	74.96
MIZORAM	0.00	2.62	3.32	6.66	10.98	4.31	12.28	19.10
NAGALAND	20.87	1.33	10.83	28.10	64.12	44.12	35.13	5.15
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.28	437.44	313.52
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65	10.00	5.02
PUNJAB	0.00	8.15	38.70	59.34	197.02	73.26	132.61	35.70
RAJASTHAN	271.57	312.39	938.73	1287.23	777.30	1065.63	491.65	776.00
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85	1.21	0.84
TAMIL NADU	205.12	138.09	78.94	560.44	537.02	506.17	514.14	570.17
TELANGANA	105.62	46.55	128.39	157.53	135.72	173.63	262.03	326.50
TRIPURA	50.65	16.91	38.89	52.89	24.98	20.03	0.00	13.48
UTTAR PRADESH	237.99	257.43	565.39	571.91	1153.33	1131.74	1889.68	1758.64
UTTARAKHAND	40.52	43.80	49.37	71.67	348.05	149.55	132.03	148.64
WEST BENGAL	371.52	469.16	712.92	904.79	655.50	838.58	492.77	394.31
	2730.30	3094.53	6362.96	9370.47	10559.58	10025.49	11024.99	8799.49